Central Administrative Tribunal Principal Bench: New Delhi

O.A. No.2743/2001



This the 8th day of October, 2002

Hon'ble Shri V.K. Majotra, Member (A)

1. Shri Sahib Singh,
S/o Shri Maharaj Singh,
R/o 27-B, Molar Bund,
Village Badar Pur,
New Delhi-110044
& 49 others as per
memo of parties.

-Applicants

(By Advocate: Shri J.C. Madan)

Versus

- Lt. Governor of Delhi Through Chief Secretary, Govt. of NCT of Delhi, 5-Sham Nath Marg, Delhi-110 054.
- 2. The Director General Home Guards, Delhi CTI Complex, Raja Garden, New Delhi-110 027.

-Respondents

(By Advocate: Shri George Paracken)

ORDER (Oral)

Shri J.C. Madan, learned counsel for applicants seeks permission to withdraw this OA. This OA is dismissed as withdrawn with liberty.

(V.K. Majotra) Member (A)

CC.